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Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

BOUDDHIK SAMPADA BHAWAN

प्लॉट न. 32/ Plot No. 32

सेक्टर 14/ Sector 14

द्वारका, / Dwarka,

नई दिल्ली /New Delhi

भारत / India

दूरभाष / Tel : +911125300205

ई-मेल / E-Mail : cgoffice.in@nic.in

वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. : CGPDTM-11018(11)/1/2022-CGPO/509

दिनांक/Date: 06.05.2025

Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Anand Kumar, Assistant Controller of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

Present location of Posting	New location of Posting
Chennai	Kolkata

2. The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.

3. Shri Anand Kumar will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.

4. Shri Anand Kumar is not eligible for TA/DA and other benefits attached to this transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Hemant Sadashiv Borale)

Director,

O/o CGPDTM

Copy to:-

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.



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वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. : CGPDTM-11018(11)/1/2022-CGPO/510

दिनांक/Date: 06.05.2025

Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Amit Kumar Kushwaha, Assistant Controller of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

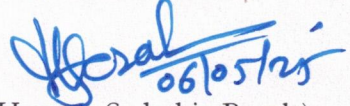
Present location of Posting	New location of Posting
Chennai	Delhi

2. The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.

3. Shri Amit Kumar Kushwaha will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.

4. Shri Amit Kumar Kushwaha is not eligible for TA/DA and other benefits attached to this transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.


(Hemant Sadashiv Borale)
Director,
O/o CGPDTM

Copy to:-

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
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4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.



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संख्या/No. : CGPDTM-11018(11)/1/2022-CGPO/511

दिनांक/Date: 06.05.2025

Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Ankur, Assistant Controller of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

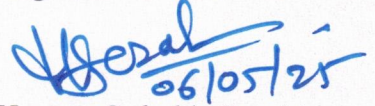
Present location of Posting	New location of Posting
Chennai	Delhi

2. The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.

3. Shri Ankur will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.

4. Shri Ankur is not eligible for TA/DA and other benefits attached to this transfer own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.


(Hemant Sadashiv Borale)
Director,
O/o CGPDTM

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4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.



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संख्या/No. : CGPDTM-11018(11)/1/2022-CGPO/512

दिनांक/Date: 06.05.2025

Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Kumar Ravi, Assistant Controller of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.


Present location of Posting	New location of Posting
Chennai	Delhi

2. The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.

3. Shri Kumar Ravi will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.

4. Shri Kumar Ravi is not eligible for TA/DA and other benefits attached to this transfer own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.


(Hemant Sadashiv Borale)
Director,
O/o CGPDTM

Copy to:-

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.



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वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. : CGPDTM-11018(11)/1/2022-CGPO/513

दिनांक/Date: 06.05.2025

Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Avinash Patel, Assistant Controller of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

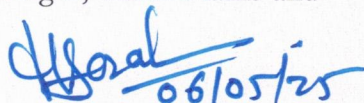
Present location of Posting	New location of Posting
Chennai	Kolkata

2. The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.

3. Shri Avinash Patel will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.

4. Shri Avinash Patel is not eligible for TA/DA and other benefits attached to this transfer own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.


(Hemant Sadashiv Borale)
Director,
O/o CGPDTM

Copy to:-

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2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.



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ई-मेल / E-Mail : cgooffice.in@nic.in

वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. : CGPDTM-11018(11)/1/2022-CGPO/514

दिनांक/Date: 06.05.2025

Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Abhishek Kumar, Assistant Controller of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

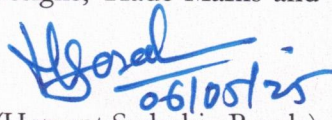
Present location of Posting	New location of Posting
Chennai	Kolkata

2. The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.

3. Shri Abhishek Kumar will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.

4. Shri Abhishek Kumar is not eligible for TA/DA and other benefits attached to this transfer own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.


(Hemant Sadashiv Borale)
Director,
O/o CGPDTM

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1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.



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संख्या/No. : CGPDTM-11018(11)/1/2022-CGPO/515

दिनांक/Date: 06.05.2025

Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Dal Chand Sanwat, Assistant Controller of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

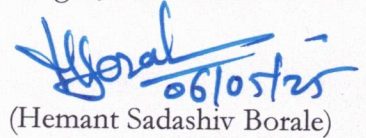
Present location of Posting	New location of Posting
Chennai	Delhi

2. The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.

3. Shri Dal Chand Sanwat will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.

4. Shri Dal Chand Sanwat is not eligible for TA/DA and other benefits attached to this transfer own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.


(Hemant Sadashiv Borale)

Director,
O/o CGPDTM

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संख्या/No. : CGPDTM-11018(11)/1/2022-CGPO/516

दिनांक/Date: 06.05.2025

Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Sanchit Parakh, Assistant Controller of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

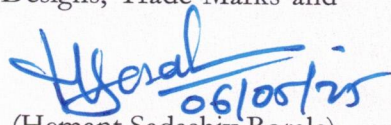
Present location of Posting	New location of Posting
Delhi	Nagpur

2. The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.

3. Shri Sanchit Parakh will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.

4. Shri Sanchit Parakh is not eligible for TA/DA and other benefits attached to this transfer own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.


(Hemant Sadashiv Borale)
Director,
O/o CGPDTM

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बौद्धिक संपदा भवन

BOUDDHIK SAMPADA BHAWAN

प्लॉट न. 32/ Plot No. 32

सेक्टर 14/ Sector 14

द्वारका, / Dwarka,

नई दिल्ली / New Delhi

भारत / India

दूरभाष / Tel : +911125300205

ई-मेल / E-Mail : cgoffice.in@nic.in

वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. : CGPDTM-11018(11)/1/2022-CGPO/517

दिनांक/Date: 06.05.2025

Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Arpit Singh Thakur, Assistant Controller of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

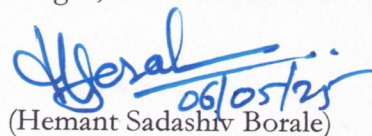
Present location of Posting	New location of Posting
Kolkata	Delhi

2. The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.

3. Shri Arpit Singh Thakur will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.

4. Shri Arpit Singh Thakur is not eligible for TA/DA and other benefits attached to this transfer own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.


(Hemant Sadashiv Borale)

Director,

O/o CGPDTM

Copy to:-

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.



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संख्या/No. : CGPDTM-11018(11)/1/2022-CGPO/518

दिनांक/Date: 06.05.2025

Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Amarish Kumar, Examiner of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

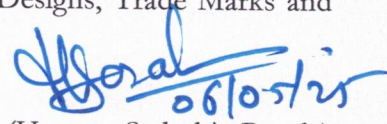
Present location of Posting	New location of Posting
Chennai	Kolkata

2. The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.

3. Shri Amarish Kumar will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.

4. Shri Amarish Kumar is not eligible for TA/DA and other benefits attached to this transfer own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.



(Hemant Sadashiv Borale)

Director,

O/o CGPDTM

Copy to:-

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.



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संख्या/No. : CGPDTM-11018(11)/1/2022-CGPO/519

दिनांक/Date: 06.05.2025

Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Manuj Gangwar, Examiner of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

Present location of Posting	New location of Posting
Chennai	Delhi

2. The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.

3. Shri Manuj Gangwar will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.

4. Shri Manuj Gangwar is not eligible for TA/DA and other benefits attached to this transfer own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Hemant Sadashiv Borale)

Director,

O/o CGPDTM

Copy to:-

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.



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संख्या/No. : CGPDTM-11018(11)/1/2022-CGPO/520

दिनांक/Date: 06.05.2025

Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Shiva Prasad G., Examiner of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.


Present location of Posting	New location of Posting
Chennai	Nagpur

2. The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.

3. Shri Shiva Prasad G. will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.

4. Shri Shiva Prasad G. is not eligible for TA/DA and other benefits attached to this transfer own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.


(Hemant Sadashiv Borale)
Director,
O/o CGPDTM

Copy to:-

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.



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संख्या/No. : CGPDTM-11018(11)/1/2022-CGPO/521

दिनांक/Date: 06.05.2025

Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Debmalya Gharai, Examiner of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

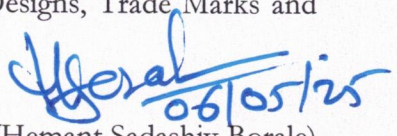
Present location of Posting	New location of Posting
Chennai	Kolkata

2. The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.

3. Shri Debmalya Gharai will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.

4. Shri Debmalya Gharai is not eligible for TA/DA and other benefits attached to this transfer own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.


(Hemant Sadashiv Borale)
Director,
O/o CGPDTM

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1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.



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संख्या/No. : CGPDTM-11018(11)/1/2022-CGPO/522

दिनांक/Date: 06.05.2025

Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Noolu Venkata Satya Chakradhar, Examiner of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

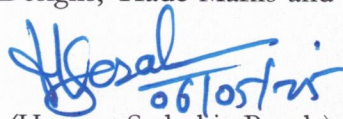
Present location of Posting	New location of Posting
Kolkata	Chennai

2. The concerned Head of Office is requested to relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.

3. Shri Noolu Venkata Satya Chakradhar will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.

4. Shri Noolu Venkata Satya Chakradhar is not eligible for TA/DA and other benefits attached to this transfer own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.



(Hemant Sadashiv Borale)

Director,

O/o CGPDTM

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1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
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संख्या/No. : CGPDTM-11018(11)/1/2022-CGPO/523

दिनांक/Date: 06.05.2025

Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Arun Kumar Prasad, Examiner of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

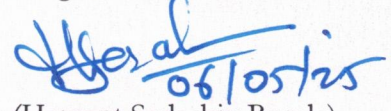
Present location of Posting	New location of Posting
Chennai	Kolkata

2. The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.

3. Shri Arun Kumar Prasad will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.

4. Shri Arun Kumar Prasad is not eligible for TA/DA and other benefits attached to this transfer own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.



(Hemant Sadashiv Borale)

Director,

O/o CGPDTM

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2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
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संख्या/No. : CGPDTM-11018(11)/1/2022-CGPO/524

दिनांक/Date: 06.05.2025

Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Saikat Gayen, Examiner of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

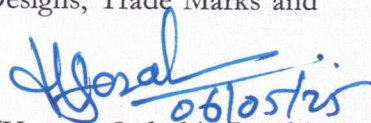
Present location of Posting	New location of Posting
Chennai	Kolkata

2. The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.

3. Shri Saikat Gayen will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.

4. Shri Saikat Gayen is not eligible for TA/DA and other benefits attached to this transfer own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.


(Hemant Sadashiv Borale)
Director,
O/o CGPDTM

Copy to:-

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of above mentioned officer.
5. Hindi version follows.
6. Guard file.